## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CA(CAA)/114 (ND)/2017

## IN THE MATTER OF:

M/S. Landmark Infonet (P) Limited

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 18.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. NPS Chawla, Advocate

Mr. Abhijeet Das, Advocate

For the Respondents

## **ORDER**

Learned Counsel for the petitioner is present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Sd/-

Surjit 18.9.2017